

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
HI TECH AIR POWER PRIVATE LIMITED

Sl.No	Particulars	Details
1	Name of corporate debtor	Hi Tech Air Power Pvt Ltd
2	Date of Incorporation of Corporate Debtor	01-11-2000
3	Authority under which Corporate Debtor is Incorporated/ Registered	RoC, Bengaluru
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29120KA2000PTC028063
5	Address of the registered office and principal office (if any) of corporate debtor	No.6, Gandhi Bazaar Main road, Basavanagudi Bengaluru – 560 004
6	Date of closure of Insolvency Resolution Process	31-12-2024
7	Liquidation commencement date of Corporate Debtor	05-02-2025 Orders Uploaded on 06-02-2025
8	Name and registration number of the insolvency professional acting as Liquidator	T V S Siva Prasad IBBI/IPA-03/ICAIN-00406/2021-2022/14051
9	Address and e-mail of the Liquidator as registered with the Board	Flat # C-339, Mahaveer Zephyr Kodi Chikkanahalli, Bengaluru – 560 076
10	Address & e-mail to be used for correspondence with the Liquidator	Cirp.htap@gmail.com
11	Last Date For Submission Of Claims	07-03-2025

Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench has ordered the commencement of liquidation of Hi Tech Air Power Private Limited on 05-02-2025 (Orders uploaded on 06-02-2025).

The stakeholders of Hi Tech Air Power Pvt Ltd are hereby called upon to submit their claims with proof on or before 07-03-2025, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : T V S Siva Prasad

Date and place: : 09-02-2025 Bengaluru